

1	2	3	4	5	6	7
26.	Uttar Pradesh	16512	17356	18095	18861	19537
27.	Uttarakhand	1195	1206	1213	1221	1230
28.	West Bengal	3790	3891	3982	4087	4176
29.	Andaman and Nicobar Islands	24	20	23	24	26
30.	Chandigarh	43	46	46	47	47
31.	Dadra and Nagar Haveli	4	5	5	5	4
32.	Daman and Diu	1	1	1	1	1
33.	Delhi	303	310	289	282	285
34.	Lakshadweep	1	2	2	2	2
35.	Puducherry	41	43	45	46	46
ALL INDIA:		92484	97066	100869	104840	108465

Source : State/UT Animal Husbandry Departments

Selling of commodities at higher prices

4633. MS. SUSHILA TIRIYA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that retail outlets of National Agricultural Cooperative Marketing Federation are selling commodities at a higher price than market rates; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. K.V. THOMAS): (a) and (b) It has been reported by NAFED that they are selling almost all the essential commodities at much lower rates than the market price. However, depending upon the market forces, the quality of produce and the individual business decision of the sellers, there will be fluctuations in the price of certain commodities from time-to-time.

Damage to agriculture sector due to cyclone Nisha

4634. SHRI N. BALAGANGA: Will the Minister of AGRICULTURE be pleased to state:

(a) the damage caused to agriculture sector by cyclone Nisha in Tamil Nadu;

(b) whether Central Government has been approached by the State Government for financial assistance under Crop Insurance Scheme; and

(c) if so, the details of the quantum of assistance sought by the Tamil Nadu Government and that granted by the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. K.V. THOMAS): (a) A total area of about 5.77 lakh hectares of Rabi 2008-09 crops was affected due to Nisha cyclone in Tamil Nadu.

(b) and (c) Total claims of Rs. 651.659 crore including Government of India share of Rs. 306.476 crore have been received under National Agricultural Insurance Scheme (NAIS) from Government of Tamil Nadu by the Agriculture Insurance Company of India Ltd. which is the implementing agency of the scheme due to damage of crops caused by Nisha cyclone. These claims have been settled fully during the period from September, 2009 to April, 2010.

Horticulture projects in tribal areas

4635. SHRI PARIMAL NATHWANI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether NABARD is providing financial assistance to tribals under the tribal development projects for growing horticultural crops;

(b) if so, the details thereof; and

(c) the details of number of tribals assisted under the projects in various States including Jharkhand during last three years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. K.V. THOMAS): (a) and (b) Yes, Sir. NABARD has created a Tribal Development Fund (TDF) in 2004-05 with a corpus of Rs. 50 crore for replication of Wadi (small orchard) approach of development to promote sustainable participatory livelihood programmes in tribal predominated areas of the country.

The major purposes of TDF are:—

- i. Promotion of sustainable participatory livelihood programmes (wadi model).
- ii. Capacity building of stakeholders through exposure visits, workshops, training, sensitization programmes etc.
- iii. Supporting activities such as SHGs, Income generation activities for landless/SC/STs, micro-credit etc.
- iv. Development of Tribal market, processing and marketing of products.
- v. Other relevant activities approved by NABARD.

The horticulture crops covered under TDF are Mango, Cashew, Amla, Passion Fruit, Litchi, Arecanut, Orange, Pineapple, Banana, Papaya, Sapota, Pomegranate, Lime, Citrus, Lemon, Guava, Acid Lime, Sweet Orange, Custard Apple, Naga chilly, Jack Fruit, Clove and Pepper. The other development interventions are built around 'Wadi'. The projects are expected to ensure sustainable livelihood for tribal families and increased agriculture/ horticulture